

Annexue 3

Name of the corporate debtor: MIR REALTORS PRIVATE LIMITED

Date of commencement of CIRP:18 -December-2021

List of creditors as on: 09-January-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S.No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest *	Amount covered by guarantee *	Whether related party?	% of voting share in CoC					
1	Federal Bank Limited	L65191KL1931PLC000368	31.12.2021	12,91,91,885	9,50,01,000	Secured	9,50,01,000		No				-	3,41,90,885.00	
2	Kerala Finance Corporation	LXIII of 1951	31.12.2021	19,75,83,648	8,08,16,451	Secured	8,08,16,451		No				-	11,67,67,197.00	
3															
4															
				32,67,75,533	17,58,17,451		17,58,17,451		-	0.00%	-	-	-	15,09,58,082	

*Note : The Amount covered by security interest and the amount covered by guarantee are for the same term loan agreement